

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **09.07.2021 at 10.30 A.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)  
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**  
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IA/MA/IBA/TCP/TCA/CP/CA No : CONT.PET/01/2021 IN MA/937/IB/2019 IN CP/510/IB/2017  
NAME OF PETITIONER : R Raghavendran (Liquidator)  
M/s Veasons Energy Systems Pvt Ltd  
NAME OF RESPONDENT : Tmt.Sudha Devi I.A.S  
M/s Tamil Nadu Civil Supplies Corporation (TNCSC) & 2 Others  
SECTION : 425 of CA 2013  
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**ORDER**

The Petitioner/Liquidator is represented by Ld. Counsel Mr. B. Dhanaraj through video conferencing mode. None present for Respondents.

This Application is filed for Contempt Application. It is brought to the notice of this Tribunal that as against the Order passed in MA/937/IB/2019 by this Tribunal giving right to the contempt application filed by the Petitioner/Liquidator, a Writ Petition was filed in Hon'ble High Court of Madras vide WP No.2461/2021 and the writ petition was listed for hearing on 25.03.2021.

The Petitioner is permitted to take fresh notice to the Respondent and file affidavit of service before the next date of hearing.

List the matter on **24.08.2021** for appearance of the Respondents and hearing.

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(ANIL KUMAR B)  
MEMBER (TECHNICAL)

-sd-  
(R. SUCHARITHA )  
MEMBER (JUDICIAL) L)